

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213

(IB)-470(ND)/2017

IA-165/2022 IA-267/2022 CA-1654/2019 IA-2224/2022
IA-4587/2021 IA-3202/2020 IA-3750/2020 IA-3053/2020
IA-2444/2020 IA-904/2021 IA-1063/2022

IN THE MATTER OF:

Sh. Amit Kumar Malik

... **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 29.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Simit Garg, Adv Simran Proxy for Adv Chandra Shekhar Yadav. Mr. Anandh K., Ms. Shruti Iyer, Ms. Nishita Jagetia and Ms. Anchal Raj, Advs in IA-165/2022.

For the Respondent : Mr. Karan Luthra, Adv and Ms. Aarushi Tiku, Adv for Respondent Nos. 1 to 4 in I.A. No. 3053/2020, for Respondent Nos. 6 & 8 in I.A. No. 3202/2020, for Respondent Nos. 4 & 30 in I.A. No. 3750/2020. Mr. Ankit Banati, Advocate for Respondent No.5 in IA-3750/2020 and for Respondent No.3 in IA-2444/2020. Ms. Gunjan Mittal, Adv for Respondent No. 15 in IA-3750/2020. Adv. Sudeep Kumar Shrotriya for R-2 and 3 in IA/3750/2020. Ms Ruchira Gupta, Utsav A Magotra for Respondent no. 14 in IA 3750 of 2020. Mr. Ankit Banati, adv for Respondent No. 5 in IA No. 3750 of 2020 and Respondent No.3 in IA No. 2444 of 2020. Mr. Rachit Mittal, Mr. Parish Mishra, Ms. Pooja Kapur, Advs. for R-16 in Ia-3202/2020.

For Intown Realtors Pvt. Ltd. : Adv. Abhinarayan Mishra in IA-2224/2022.

For Real Estate Pvt. Ltd. : Mr. Shashank Agarwal, Adv in IA-1654/2019, IA-2444/2020.

Isha



ORDER

(IB)-470(ND)/2017: The matter is taken up on urgent mentioning by the Ld. Counsel for the Noida Authority. He submits that the other application is part heard and is listed on 02.12.2022.

Hence, IA-3202/2020 filed under Section 66 by the RP seeking quashing of the lease cancellation letter of Noida Authority being a linked matter should be listed on that date. **List IA-3202/2020 on 02.12.2022.**

IA-165/2022, IA-267/2022, CA-1654/2019, IA-2224/2022, IA-4587/2021, IA-3750/2020, IA-3053/2020, IA-2444/2020, IA-904/2021, IA-1063/2022: List all these applications on 02.12.2022.

-sd-
v
(L.N. GUPTA)
MEMBER (T)

-sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (J)